

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P-No.108/KB/2017

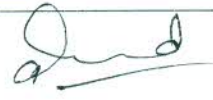
CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company	Amrex Marketing Pvt.Ltd. -versus- Tinnevely Tuticorine Investment Ltd. & Ors.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Noel Banerjee Adv.

Petitioner.



2. Mainak Bose, Adv.
Rudrajit Sankar, Adv.
Debangshu Dinda, Adv.

} For Respondent no. 3 and 4

3. Shounak Mitra, Adv.
Nikhil Singh, Adv.

} Resp. no. 1



27-07-2017 – CP No. 108/KB/2017 – Amrex Markerting Pvt. Ltd. Vs. tinnevelly Tuticorine Investment Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondent(s) are present.

Both side concluded their arguments.

However, the parties prayed for time to file their written notes.

There will be no further argument in the matter on any new point.

The interim order, if any, passed earlier, be extended till the next date of hearing.

Fixing on 11-08-2017.

sd.
MANORAMA KUMARI
MEMBER(J)